

No. A-33011/04/2016-Ad.-II
Government of India
Ministry of Corporate Affairs

Shastri Bhavan, 'A' Wing, 5th Floor,
New Delhi, dated 19th January, 2018

OFFICE ORDER

With the approval of the Competent Authority, following Junior Time Scale ICLS probationers are hereby posted on temporary basis as under, with immediate effect and until further orders:

S. No.	Name of Officers (CSE)	Current status	Posted To
1.	Shri Ibson Shah I (2015)	Under training at ICLS Academy, IICA, Manesar	AROC, o/o ROC, Delhi
2.	Ms Anuja Pethia (2015)		Assistant Director in O/o RD (NR), Delhi


(Ravi Vazirani)

Under Secretary to the Government of India
Tel No. 2338 9782

To,

1. Officials concerned- To submit requisite 'No dues'.
2. PS to Secretary/ DGCoA/ JS (K)/JS (G)/ JS (AC)/ EA/ DDG.
3. Director, ICLS Academy-The officers concerned may be relieved with the directions to report for duty to their respective offices of posting.
4. RD (NR), New Delhi.
5. ROC, Delhi.
6. PAO, MCA, New Delhi.
7. Cash Section, MCA
8. Vigilance Section/ General Section.
9. E-Gov. Cell for placing this in employees' corner (under transfer/ posting).
10. Personal file/ Service Book of Officers concerned.
11. Guard file.